

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-62/2004/881 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sujit Kumar Ghosh,  
Member, MACT No.3,  
Kamrup(M),  
Guwahati, Assam.

Dated Guwahati the 7<sup>th</sup> February, 2025

Sub: **Casual leave.**

Ref:- Your letter No. MACT No.3/2025/64 dtd. 05.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **3 (three) days casual leave on 10.02.2025, 11.02.2025, and 13.02.2025 as well as Restricted Holiday on 14.02.2025, along with station leave permission from the morning of 09.02.2025 till the morning of 15.02.2025.** During your absence, Member, MACT No.1, and in his absence, Member, MACT No.2 will remain in charge of your Court and Office.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-62/2004/882-884 /A, dated 7.2.2025**

Copy to :

1. The Member, MACT No.1, Kamrup(M), Guwahati, Assam.
2. The Member, MACT No.2, Kamrup(M), Guwahati, Assam.
3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*